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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.12.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 14.11.2025 were not taken up. The next date of hearing in the matter is 23.01.2026.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App (AT) (Ins) No. 1410 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.	Misha	Shyel Trehan-R1
		With		
2.	Comp. App (AT) (Ins) No. 1503 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.	Charu Bansal	K. Datta Shyel Trehan-R1
		With		
3.	Comp. App. (AT) (Ins) No. 26-27 of 2020	State Bank of India Vs. GTL Infrastructure Ltd & Anr.	Raunak Dhillon	Shyel Trehan-R1 Sumesh Dhawan-RP
4.	Comp. App. (AT) (Ins) No. 733 of 2020	Union of India Vs. Shri Vijaykumar V. Iyer	Amit Mahajan	Saurav Panda-R1 Saloni Kulkarni-R2
		With		

5.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer	Diya Kapur	Shyel Trehan-R1 Sumesh Dhawan-RP
		With		
6.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr.	Manish Jha	Shardul S. Shroff Saurav Panda-R1 Harshita Choubey- R2
		With		
7.	Comp. App. (AT) (Ins) No. 734 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr.	Diya kapur	Anoop Rawat-R1 Dhruv Dhawan-R2
		With		
8.	Comp. App. (AT) (Ins) No. 758 of 2020	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr.	Maneesha Dhir	Salonee Kulkarni- R1 Harshita Choubey- R2
		With		
9.	Comp. App. (AT) (Ins) No. 762 of 2020	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr.	Manisha Kanojia	Vaijayant Paliwal Sumesh Dhawan-R1 & R2
		With		
10.	Comp. App. (AT) (Ins) No. 822 of 2020	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.	Maneesha Dhir	Vaijayant Paliwa-R1 Dhruv Dewan-R2
		With		
11.	Comp. App. (AT) (Ins) No. 415 - 416 of 2021	Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors.	Anuj Tiwari	Vaijayant Paliwal Kriti Kalyani Salonee Kulkarni-RP Saurav Panda Charu Bansal

By order of Hon'ble Chairperson
-Sd/Registrar (I/c)